

**Government of Jammu and Kashmir**  
**Department of Law, Justice & Parliamentary Affairs,**  
**Civil Secretariat, Srinagar.**

—  
**Notification,**

**Srinagar, the 29<sup>th</sup> June, 2016.**

SRO 221. - In pursuance of powers vested in me under section 6 of the Jammu and Kashmir Muslim Specified Wakafs and Specified Wakafs Properties Act, 2004, and in partial modification of SRO 201 of 30<sup>th</sup> June, 2015, I Mehbooba Mufti, Chairman, Board of Directors nominate Moulana Showkat Ali Masoodi S/O Ali Mohammad Masoodi R/O Kadalebal, Pampore, as member of the Board in place of Dr. Muzaffar, former Director General Health Services.

**Sd/-**  
**(Mehbooba Mufti)**  
**Chairman,**  
**Board of Directors for the Specified Wakafs and**  
**Specified Wakaf Properties**  
**(Chief Minister of J&K)**

NO.LD (SL) 2009/3

Dated 29.06.2016.

Copy to the:-

1. All concerned Members of the Board.
2. Principal Secretary to the Hon'ble Chief Minister for information of Hon'ble Chief Minister.
3. Divisional Commissioner, Kashmir.
4. Commissioner/Secretary to Government, General Administration Department.
5. Commissioner/Secretary to Government, Revenue Department.
6. Inspector General of Police, Kashmir.
7. Deputy Commissioner, Srinagar.

  
**(Mohammad Ashraf Mir)**

**Commissioner/ Secretary to Government,**  
**Department of Law, Justice & Parliamentary Affairs,**